

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 267
44/241-242/PB/2019

IN THE MATTER OF:

Mr. Rajesh Mittal

.... Applicant/petitioners

Vs.

M.M Metacraft Pvt. Ltd.

.... Respondents

Order under Section 241-242 of the Companies Act

Order delivered on 21.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant:

For the Respondent

Mr. Alishan Naqvee & Ms. Swet Shikha, Advs.

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List for further consideration on 09.10.2019.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

21.08.2019
VINEET